

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 202
Diary No. 3319/2017
IA No. 62/JPR/2019
IA No. 93/JPR/2019
IA (CA) No. 10/JPR/2022
CA No. 11/JPR/2023
CP No. 145(ND)2017
TA No. 50/2018
Under Section 241-242 of
Companies Act, 2013**

In the matter of:

Ram Karan Bhakar

...Petitioner

Versus

Lotus Consbuild Technocrat Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Pawan Sharma, Adv.

For the Respondent : Naresh Kumar Sejvani, Adv.

ORDER

Heard Mr. Pawan Sharma, Adv. appearing on behalf of the Petitioner. Mr. Naresh Kumar Sejvani, Adv. appearing on behalf of the Respondent. Learned counsel for the Petitioner has concluded his part of arguments. List the matter for the arguments on behalf of learned counsel for the Respondent on 24.09.2024 & 25.09.2024 at fixed time 2.30 pm.


Solr

(Rajeev Mehrotra)
Technical Member


Solr

(Deep Chandra Joshi)
Judicial Member

July 24, 2024